

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1294
TO BE ANSWERED ON 09.02.2017

ASSESSMENT OF MGNREGS

1294. SHRI OM BIRLA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has assessed the performance of various States/ Union Territories under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof indicating the names of the States/UTs implementing the scheme effectively and those lagging behind in this regard;
- (c) whether the Government proposes to reward the States/UTs for better implementation of MGNREGS and if so, the details thereof, State/UTs-wise;
- (d) the details of the provisions and time-frame laid down for transfer of nodal officers responsible for implementation of the said scheme;
- (e) whether it is a fact that benefits intended for poor/BPL people under MGNREGS are snatched away by the influential persons including Sarpanch; and
- (f) if so, the details thereof and the steps proposed to be taken by the Union Government to ensure that the benefits under the scheme are reached to the targetted poor/BPL people?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): Yes Madam. As per MIS, the average persondays generated at the national level is 39 days per rural household in the financial year (FY) 2016-17 (as on 01.02.2017). During the same period, twenty-one States have reported average persondays per household lower than the national average. The State/UTs-wise average persondays per household generated under MGNREGA is indicated at **Annexure**.

(c) & (d): The Ministry has given award to four States viz. Tamil Nadu, West Bengal, Andhra Pradesh and Telangana for better implementation of scheme under different categories during the financial year 2014-15. There is no provision and time frame laid down by the Ministry for transfer of nodal officers responsible for implementation under Scheme as the responsibility of implementation of provision under MGNREGA is vested with States/UTs.

(e) & (f): The Electronic Fund Management System (e-FMS) has been rolled out for all types of payments like wage, material and administrative expenses under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). The e-FMS credits the wages directly into the respective beneficiary's account. As of now, the e-FMS has been implemented in 92% of the Gram Panchayats and more than 95% of the wage payments are done using e-FMS.

Annexure referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 1294 dated 09.02.2017

Sl. No.	States	Average days per households*
1	ANDHRA PRADESH	43
2	ARUNACHAL PRADESH	27
3	ASSAM	27
4	BIHAR	32
5	CHHATTISGARH	37
6	GUJARAT	38
7	HARYANA	26
8	HIMACHAL PRADESH	38
9	JAMMU AND KASHMIR	40
10	JHARKHAND	37
11	KARNATAKA	44
12	KERALA	36
13	MADHYA PRADESH	35
14	MAHARASHTRA	45
15	MANIPUR	19
16	MEGHALAYA	48
17	MIZORAM	75
18	NAGALAND	50
19	ODISHA	34
20	PUNJAB	27
21	RAJASTHAN	48
22	SIKKIM	51
23	TAMIL NADU	50
24	TELANGANA	36
25	TRIPURA	59
26	UTTAR PRADESH	29
27	UTTARAKHAND	36
28	WEST BENGAL	33
29	ANDAMAN AND NICOBAR	20
30	GOA	14
31	LAKSHADWEEP	13
32	PUDUCHERRY	17
	Total	39

***2016-17 (till 01/02/2017)**

